

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 126**

**CA No. 1186/19**  
**And**  
**CP No. 95/Chd/Pb/2019**

**IN THE MATTER OF:**

**IDMA Laboratories Ltd. & Anr.**

...

**Petitioner**

**Versus**

**Punjab Agri Food Parks Ltd. & Ors.**

...

**Respondent**

**Under Section: 241-244, CA 2013 & R 131(5), IBC 2016**  
**Sec. 241(1), 244(1)**

**Order delivered on 26.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024.

**Court Officer**

Priyanka  
26.04.2024.